

**2025**  
**HIGH COURT, APPELLATE SIDE,**  
**CALCUTTA**

**NOTIFICATION**

**No. 5576-A**

**The 5<sup>th</sup> August, 2025**

The services of the following 35 (thirty five) Judicial Officers of the West Bengal Judicial Service in the cadre of Civil Judge (Junior Division)/Judicial Magistrate including those who have been granted extension of the period of their probation in exercise of the power conferred under Rule 20 read with Rule 10(1)(2)(3) of the West Bengal Judicial (Condition of Service) Rule, 2004 are hereby confirmed in the West Bengal Judicial Service w.e.f. such date as mentioned against each of their names in the schedule below.

**Sd/-**  
**Sri Raju Mukherjee**  
**Registrar (Judicial Service)**

**SCHEDULE**

| <b>Sl. No</b> | <b>NAME OF THE OFFICERS<br/>with present place of posting</b>                                          | <b>WITH EFFECT FROM</b> |
|---------------|--------------------------------------------------------------------------------------------------------|-------------------------|
| <b>1.</b>     | <b>Smt. Rupkatha Bhattacharyya</b> , Principal Magistrate, Juvenile Justice Board, Paschim Medinipur   | 08.01.2023              |
| <b>2.</b>     | <b>Smt. Sejuti Bhattacharjee</b> , Civil Judge (Junior Division), Addl. Court, Krishnagar, Nadia       | 05.08.2023              |
| <b>3.</b>     | <b>Smt. Bristi Bardhan</b> , Civil Judge (Junior Division), Haldia, Purba Medinipur                    | 05.08.2023              |
| <b>4.</b>     | <b>Shri Akash Bose</b> , Judicial Magistrate, 1st Court, Uluberia, Howrah                              | 11.01.2023              |
| <b>5.</b>     | <b>Smt. Shalini Tulsan</b> , Civil Judge (Junior Division), 2nd Court, Barasat, North 24-Parganas      | 21.02.2023              |
| <b>6.</b>     | <b>Smt. Sayantani De Tarafder</b> , Judicial Magistrate, 2nd Court, Ranaghat, Nadia                    | 11.01.2023              |
| <b>7.</b>     | <b>Smt. Pooja Sinha</b> , Civil Judge (Junior Division), 1st Court, Jangipur, Murshidabad              | 21.02.2023              |
| <b>8.</b>     | <b>Shri Arindam Banerjee</b> , Judicial Magistrate, 7th Court, Sadar, Howarah                          | 11.01.2023              |
| <b>9.</b>     | <b>Shri Sourav Guria</b> , Civil Judge (Junior Division), 1st Court, Ranaghat, Nadia                   | 11.01.2023              |
| <b>10.</b>    | <b>Smt. Nidhi Shree</b> , Judicial Magistrate, 11th Court, City Sessions Court, Calcutta               | 21.02.2023              |
| <b>11.</b>    | <b>Smt. Paulami Pandit</b> , Civil Judge (Junior Division), 1st Court, Barasat, North 24-Parganas      | 11.01.2023              |
| <b>12.</b>    | <b>Shri Masud Alam</b> , Judicial Magistrate, 4th Court-cum-Railway Court, Sealdah, South 24-Parganas  | 11.01.2023              |
| <b>13.</b>    | <b>Smt. Nilanjana Saha</b> , Principal Magistrate, Juvenile Justice Board, North 24-Parganas           | 11.01.2023              |
| <b>14.</b>    | <b>Smt. Neha Shaw</b> , Judicial Magistrate, 3rd Court, Arambagh, Hooghly                              | 11.01.2023              |
| <b>15.</b>    | <b>Shri Indranil Mitra</b> , Civil Judge (Junior Division), 2nd Court, Alipore, South 24-Parganas      | 11.01.2023              |
| <b>16.</b>    | <b>Smt. Srishti Parasrampuria</b> , Judicial Magistrate, 1st Court, Diamond Harbour, South 24-Parganas | 11.01.2023              |
| <b>17.</b>    | <b>Smt. Anwesha Das</b> , Judicial Magistrate, 2nd Court, Katwa, Purba Bardhaman                       | 11.01.2023              |
| <b>18.</b>    | <b>Smt. Ananya Das Gupta</b> , Principal Magistrate, Juvenile Justice Board, Cooch Behar               | 11.01.2023              |

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| 19. | <b>Smt. Salomi Arnabi Das</b> , Judicial Magistrate, Kandi, Murshidabad                     | 11.01.2023 |
| 20. | <b>Shri Shailja Shanker Mishra</b> , Judicial Magistrate, 2nd Court, Jangipur, Murshidabad  | 08.01.2023 |
| 21. | <b>Shri Ushnish Datta</b> , Judicial Magistrate, Kakdwip, South 24-Parganas                 | 11.01.2023 |
| 22. | <b>Shri Rajib Sarkar</b> , Judicial Magistrate, 2nd Court, Duragapur, Paschim Bardhaman     | 11.01.2023 |
| 23. | <b>Smt. Pratibha Laxmi</b> , Judicial Magistrate, Dantan, Paschim Medinipur                 | 21.02.2023 |
| 24. | <b>Smt. Sweta Kumari Shaw</b> , Judicial Magistrate, 3rd Court, Sadar, Purba Bardhaman      | 11.01.2023 |
| 25. | <b>Smt. Pema Yangdu Sherpa</b> , Civil Judge (Junior Division), Kalyani, Nadia              | 21.02.2023 |
| 26. | <b>Smt. Nupur Mahato</b> , Civil Judge (Junior Division), Kharagapur, Paschim Medinipur     | 11.01.2023 |
| 27. | <b>Smt. Aratrika Das</b> , Judicial Magistrate, Dubrajpur, Birbhum                          | 11.01.2023 |
| 28. | <b>Smt. Madhurima Mondal</b> , Judicial Magistrate, Sadar, Jhargram                         | 11.01.2023 |
| 29. | <b>Smt. Bedashruti Mallik*</b><br><i>* Resigned from W.B.J.S. w.e.f. 28.12.2024</i>         | 11.01.2023 |
| 30. | <b>Smt. Padmaja Kabir</b> , Judicial Magistrate, 2nd Court, Sadar, Purulia                  | 11.01.2023 |
| 31. | <b>Shri Aniruddha Deb Majumder</b> , Civil Judge (Junior Division), 1st Court, Sadar, Malda | 21.02.2023 |
| 32. | <b>Shri Zaidul Islam</b> , Civil Judge (Junior Division), Domkal, Murshidabad               | 21.02.2023 |
| 33. | <b>Shri Avishek Minj</b> , Judicial Magistrate, 1st Court, Basirhat, North 24-Parganas      | 21.02.2023 |
| 34. | <b>Mr. Shakib Akhtar</b> , Judicial Magistrate, Khatra, Bankura                             | 16.02.2024 |
| 35. | <b>Shri Arka Roy</b> , Registrar, Presidency Small Causes Court, Calcutta                   | 11.01.2023 |

**Memo No. 5577-A to 5594-A**

Copy forwarded to the (i) **District Judge, Purba Medinipur, Paschim Medinipur, Nadia, Howrah, North 24-Parganas, South 24-Parganas, Hooghly, Murshidabad, Purba Bardhaman, Paschim Bardhaman, Cooch Behar, Birbhum, Jhargram, Purulia, Malda, Bankura**, (ii) **Chief Judge, City Sessions Court, Calcutta** and (iii) **Chief Judge, Presidency Small Causes Court, Calcutta** for information and communication to the officer concerned.

High Court, Civil

By order of the High Court

The 5<sup>th</sup> August, 2025

Sd/-  
First Assistant Registrar

**Memo No. 5595-A**

Copy forwarded to the **Principal Secretary, Judicial Department, Government of West Bengal** for issuance of necessary order accordingly in respect of confirmation of the officers with intimation that the Hon'ble Court.

High Court, Civil

By order of the High Court

The 5<sup>th</sup> August, 2025

Sd/-  
First Assistant Registrar